

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 769/2024

GAON SABHA CHAUBEPUR

Appellant(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) THR LRS & ORS. Respondent(s)

([PART HEARD BY : HON'BLE C.T. RAVIKUMAR AND HON'BLE RAJESH
BINDAL, JJ.])

Date : 21-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.

For Respondent(s) Mr. Vivek K Tankha, Sr. Adv.
Mr. Naresh Kumar, AOR
Mr. Pradeep Kumar Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 4.9.2024.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)